

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**



PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.02.2020 AT 10.30 AM ✓

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 632/9/HDB/2019 ✓
NAME OF THE COMPANY	Nagarjuna Fertilizers And Chemicals Ltd
NAME OF THE PETITIONER(S)	BASF India Ltd
NAME OF THE RESPONDENT(S)	Nagarjuna Fertilizers And Chemicals Ltd
UNDER SECTION	9 OF IBC ✓

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Anil	AJW	9652151415	
Vishu	1,	2,	

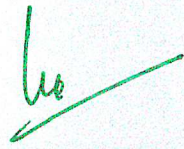
Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitin Bhatnagar	AJ ✓		

ORDER

Counsels representing both sides are present. They stated that the proposal for settling the matter placed by the Respondent is accepted. Both sides prayed time for filing joint memo of settlement. At their request, time is enlarged. Put up the matter on 13.03.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL